GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 3726

TO BE ANSWERED ON THE 05TH APRIL, 2023/ CHAITRA 15, 1945 (SAKA)

WEB PORTAL FOR PROVIDING CITIZEN-CENTRIC POLICE SERVICES

3726 # SHRI RAMBHAI HARJIBHAI MOKARIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has created a web portal with the objective of providing citizen-centric police services;

(b) if so, whether the crime and criminal record database of any person would be made available through this portal;

(c) whether this data can be used throughout the country; and

(d) whether the system of this portal has been started across the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)

(a) to (d) : National Crime Records Bureau(NCRB) under the administrative purview of the Ministry of Home Affairs launched Digital Police Portal (https://digitalpolice.gov.in) on 21st August 2017 which provides the following citizen services at the Central level:-

1. Missing Persons search

2. Generate Vehicle NOC

3. Proclaimed Offenders information

4. Locate Nearest PS

In addition, the following 9 mandated citizen services being provided by State Police Citizen Portals can also be accessed through Digital Police Portal:-

1.   Filing of complaints to the concerned Police Station

2.   Obtaining the status of complaints

3.   Obtaining the copies of FIRs

4.   Details of arrested persons/ wanted criminals

5.   Details of missing/ kidnapped persons

6.   Details of stolen/ recovered vehicles, arms and other properties

7.   Submission of requests for issue/ renewal of various NOCs (Procession, Event / Performance, Protest/ Strike etc.)

8.   Verification requests for servants, employment, passport, senior citizen registrations etc.

9.   Portal for sharing information and enabling citizens to download required Forms

MHA has also launched the National Cybercrime Reporting Portal (NCRP) (https://cybercrime.gov.in) on 30th August 2019 where citizens can report incidences of all types of cyber crimes including cyber crimes against women and children. Citizens across the Country can access these citizen centric services through the above mentioned portals. Authorized users of Law Enforcement Agencies and State/UT Police can access Crime and Criminal database using a secure network.

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